

Declaration of Assets and Liabilities

Year: 2025-26

I, **Pritam Kumar**, son of **Shri Basudeo Singh**, aged 47 years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Office Attendant** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Kanchan Kumari	Dependant-1 Name Samiksha Anand (Daughter)	Dependant-2 Name Srijan Anand (Son)	Dependant-3 Etc. Name
(i)	Cash	20000/-	10000/-	Nil	Nil	Nil
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1. SBI A/c- 10839483966 Amount- Rs.8000/- (Approx) At Bihar Vidhan Mandal Branch	1. A/c- 4958101003617 Amount- Rs.7000/- (Approx) at Canara Bank, Mithapur Branch 2. A/c- 010026619518 Amount- Rs.5500/- (Approx) at Post Office, Patna Secretariat Branch	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	1.LIC Policies Amount- RS./-12000/- (Yearly.) 2.PPF A/c at SBI of Amount- RS./-6000/- (Yearly.)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01FN-4212 (Honda Shine)	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of	Gold-10 gm.	Gold-30 gm. Silver-400 gm.	Gold- 40 gm.	Nil	Nil

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	weight and value)					
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	2.484 Decimal, Mauza-Nath Nagar, Dist.- Bhagalpur	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Share in Ancestral Property (Fill date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

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Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 11-02-2026
(a)	(i) Loan from Banks	Nil	Nil
	(ii) Loan from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	Assessment Year-2025-26 PAN No.- BXAPK9735J	Nil
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii) Sales Tax[Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

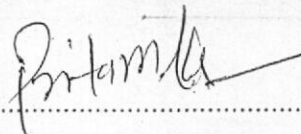
Class/Group :-

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

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Signature.....

Name of Employee: PRITAM KUMAR

Designation: Office Attendant

Department: Bihar Legislative Assembly Secretariat

Place: Patna.

Date:11/2/26

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size White paper with computer typed (single side) in prescribed format.